

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1367
ANSWERED ON:02.08.2010
DATA BASE OF EMPLOYMENT UNDER MGNREGS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is keeping any data bases with regard to the employment provided to the agricultural workers through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of annual working days for agricultural workers including the State-wise data;
- (c) whether the Government would enact comprehensive central legislation for these agricultural workers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a): Mahatma Gandhi NREGA provides a legal guarantee for atleast 100 days of wage employment to all rural households in a financial year for doing unskilled manual work on demand. Therefore, adult members of all rural households having valid job card are eligible to apply for employment under the Act. Employment is provided within a period of 15 days from the date from which it is demanded subject to a maximum of 100 days per household per year. The Ministry maintains data for the total number of households provided under the Act. Separate data for the agricultural workers is not maintained under the Act.
- (b): Does not arise in view of (a) above.
- (c): At present, there is no such proposal under consideration of the Ministry.
- (d): Does not arise.